

ITEM NO.8

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. AVANI PAL SINGH

Criminal Appeal No(s). 1543/2019

BECHU @ SATYA NARAIN GIRI & ANR.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 20-05-2022 This appeal was called on for hearing today.

For Appellant(s)

Mr Rajesh Kumar Pandey, Adv.
Mr Ashish Kumar Pandey, Adv.
Mr Dhirendra Kumar, Adv.
Mr. S. R. Setia, AOR

For Respondent(s)

Mrs. Rachna Gupta, AOR
Mr Abhishek Misra, Adv.
Mrs Deepika Mishra, Adv.
Mr Kirti Vardhan Singh, Adv

UPON hearing the counsel, the Court made the following
O R D E R

Sole respondent is duly represented.

Original records have been received from the High Court and
Trial Court.

Registry to process the matter for listing before the
Hon'ble Court as per rules.

Parties may file additional documents in the meanwhile,
upon due service.

AVANI PAL SINGH
Registrar